

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.582/09

Thursday this the 17th day of June 2010

C O R A M :

**HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER
HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

T.Sreedevi,
Personal Secretary,
SC No.63687, Semi Cyro Project,
Liquid Propulsion Systems Centre,
Valliamala, Thiruvananthapuram – 695 547.Applicant

(By Advocate Mr.PN Santhosh)

V e r s u s

1. Union of India represented by the Secretary,
Department of Space, Government of India,
Anthareeksha Bhavan, New BEL Road,
Bangalore – 560 094.
2. Indian Space Research Organisation,
Department of Space Administration,
Government of India, Anthareeksha Bhavan,
New BEL Road, Bangalore – 560 094.
represented by its Chairman.
3. The Director,
Liquid Propulsion Systems Centre,
Valliamala, Thiruvananthapuram – 695 547.
4. The Departmental Promotion Committee,
for promotion to the post of Administrative Officers,
represented by its Chairman.
5. Smt.Suganya Priya,
Senior Project Assistant,
ISRO Head Quarters,
Antariksh Bhavan, New BEL Road,
Bangalore – 560 094.



6. Smt.Dhanalakshmamma A,
Sr. Asst. A, SDSC, SHAR,
Sriharikota Range PO,
Nellore District – 524 124.
Andhra Pradesh.
7. Smt.Jalaja TP,
Sr. Asst. A,
VSSC, Thiruvananthapuram – 695 022.
8. Shri.Anantha V.,
Personal Assistant, ISAC,
Post Box No.1795,
Airport Road, Vimanapura PO,
Bangalore – 560 017.
9. Shri.Dhanunjaya Reddy A,
Sr. Asst. A, SDSC, SHAR,
Sriharikota Range PO,
Nellore District – 524 124.
Andhra Pradesh.
10. Smt.Sheela CG,
Personal Asst.,
IISU, Vattiyoorkavu PO,
Thiruvananthapuram – 695 013.
11. Smt. Lakshmi S,
Personal Secretary,
GSLV, VSSC, Thiruvananthapuram – 695 022.
12. Shri.Dinakara AN,
Sr. Asst. A, ISTRAC,
A-1, 1st Cross, Peenya Industrial Estate,
Bangalore – 560 058.
13. Shri.Ramanadhan S,
Sr. Asst B, VSSC,
Thiruvananthapuram – 695 022.
14. Shri.Kishore Kumar Panda,
Sr. Asst. A, SDSC, SHAR,
Sriharikota Range PO,
Nellore District – 524 124.
Andhra Pradesh. ...Respondents

(By Advocate Mr.Sunil Jacob Jose,SCGSC [R1-4])

.3.

This application having been heard on 17th June 2010 this Tribunal on the same day delivered the following :-

ORDER

HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER

The learned counsel for the applicant submitted that the applicant is again being considered for the post of Administrative Officer and the interview is scheduled to be held on 22.6.2010. As she holds the 1st rank in the panel prepared on the basis of the written examination held for the aforesaid post, she submitted that she is hopeful of being selected. Therefore, he has requested to allow the applicant to withdraw this Original Application. Accordingly, this Original Application is allowed to be withdrawn. There shall be no order as to costs.

(Dated this the 17th day of June 2010)


K.GEORGE JOSEPH
ADMINISTRATIVE MEMBER


GEORGE PARACKEN
JUDICIAL MEMBER

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